GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

UNSTARRED QUESTION NO. 2045 TO BE ANSWERED ON DECEMBER 11, 2025

PMAY-U IN BIHAR

NO. 2045. SHRI ARUN BHARTI:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) the current status of Pradhan Mantri Awas Yojana Urban (PMAY-U) in Bihar including the total number of houses sanctioned, under construction and completed;
- (b) the number of beneficiaries received assistance under the Beneficiary-Led Construction (BLC) component in Jamui, Jhajha and Lakhisarai towns;
- (c) the primary reasons for the slow progress of PMAY-U in Bihar including issues related toland titles and availability and delays in installment release;
- (d) the total funds released to Bihar under PMAY-U along with the amount of Central assistance pending; and
- (e) the steps being taken including the use of new construction technologies, to expedite the completion of sanctioned houses in Bihar?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) to (e) 'Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, the Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing Central assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U) since 25.06.2015 to provide pucca houses with basic civic amenities to eligible urban households across the country, including Bihar.

Based on the learning from the experience of 9 years implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for 1 crore additional

eligible beneficiaries at affordable cost through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS).

The time period for completion of projects/houses generally takes 12-18 months in BLC vertical of the schemes and as per Detailed Project Reports (DPRs) of respective projects/houses. The completion timeline for houses depends on various factors like availability of encumbrance free land, statutory compliances for start of construction, arrangements of funds by beneficiaries etc.

Central assistance under PMAY-U & PMAY-U 2.0 is released to States/UTs in three installments incumbent upon fulfillment of mandatory compliances by the concerned States/UTs as per operational guidelines and other instructions issued by Ministry of Finance. Due installment of Central assistance is released as soon as requisite compliances are achieved in sanctioned projects, to concerned State Government for transferring it along with matching state share to the identified beneficiaries for construction of houses under the scheme.

The Physical and financial progress under PMAY-U & PMAY-U 2.0 in the State of Bihar, including Jamui, Jhajha and Lakhisarai towns of the State, is at Annexure.

In order to promote innovative construction technology, a Technology & Innovation Sub-Mission (TISM) has been established under PMAY-U 2.0 to support innovative design and construction practices for faster and quality construction of houses. TISM facilitates preparation and adoption of layout designs and building plans suitable for various geo-climatic zones through coordination with various regulatory and administrative bodies for mainstreaming and up-scaling the deployment of modern construction technologies and material in place of conventional construction materials/practices.

Annexure referred in reply to LSUQ No.2045 due for 11.12.2025

Details of Physical and financial progress in the State of Bihar including the towns of Jamui, Jhajha and Lakhisarai in Beneficiary Led Construction (BLC) and overall progress under PMAY-U & PMAY-U 2.0

			Bihar			Jamui			Jhajha			Lakhisarai		
Sr. No.		Particulars	PMAY-U	PMAY- U 2.0	Total	PMAY-U	PMAY- U 2.0	Total	PMAY-U	PMAY- U 2.0	Total	PMAY-U	PMAY- U 2.0	Total
1	BLC	Houses Sanctioned(Nos)	2,64,621	1,53,554	4,18,175	4,538	50	4,588	1,254	877	2,131	1,474	918	2,392
2		Houses Grounded for Construction (Nos)	2,64,621	48,383	3,13,004	4,538	21	4,559	1,254	367	1,621	1,474	302	1,776
3		Constructions of Houses Completed/Delivered(No s)	1,71,137	29	1,71,166	3,242	-	3,242	1,082	-	1,082	1,090	-	1,090
4		Central Assistance Sanctioned(₹in crore)	3,969.32	2,303.31	6,272.63	68.07	0.75	68.82	18.81	13.16	31.97	22.11	13.77	35.88
5		Central Assistance Released(₹ in crore)	3,111.12	922.74	4,033.87	62.32	0.30	62.62	17.33	5.32	22.65	18.56	5.52	24.08
1		Houses Sanctioned(Nos)	2,91,422	1,53,635	4,45,057	4,593	50	4,643	1,262	877	2,139	1,673	918	2,591
2	Overall including BLC,CLSS/ISS	Houses Grounded for Construction (Nos)	2,91,422	48,464	3,39,886	4,593	21	4,614	1,262	367	1,629	1,673	302	1,975
3		Constructions of Houses Completed/Delivered (Nos)	1,97,080	110	1,97,190	3,297	-	3,297	1,090	-	1,090	1,289	-	1,289
4	Verall incl	Central Assistance Sanctioned (₹in crore)	4,604.63	2,303.56	6,908.19	69.30	0.75	70.05	18.99	13.16	32.15	26.61	13.77	40.38
5	0	Central Assistance Released (₹in crore)	3,728.70	923.00	4,651.70	63.54	0.30	63.84	17.51	5.32	22.83	23.07	5.52	28.59

Credit Linked Subsidy Scheme (CLSS), Interest Subsidy Scheme (ISS)